REPORT

STANDING COMMITTEE ON EXTERNALAFFAIRS (1999-2000) (THIRTEENTH LOK SABHA)

MINISTRY OF EXTERNAL AFFAIRS
DEMANDS FOR GRANTS (2000-2001)
SECOND REPORT

Presented to Lok Sabha on 18.4.2000.
Laid in Rajya Sabha on 18.4.2000.
LOK SABHA SECRETARIAT
NEW DELHI
April, 2000/Chaitra, 1922 (Saka)

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COMPOSITIONOF THE STANDING COMMITTEE ON EXTERNAL AFFAIRS (1999-2000)

Chairperson

Shrimati Krishna Bose, Members (Lok Sabha)

- 2. Shri E. Ahmed
- 3. Shri R.L. Bhatia
- 4. Shri Satyavrat Chaturvedi
- 5. Shri Bhim Dahal

- 6. Shri Mohan S. Delkar
- 7. Shri Bikram Keshari Deo
- 8. Shri Gurcharan Singh Galib
- 9. Shri K. Francis George
- 10. Shri Adv. George Eden
- 11. Dr. S. Jagathrakshakan
- 12. Shri P. Kumarasamy
- 13. Shri Suresh Kurup
- 14. Shri D. Rama Naidu
- 15. Dr. Prasanna Kumar Patasani
- 16. Shri Amarsinh Vasantrao Patil
- 17. Shrimati Prabha Rao
- 18. Shri Saiduzzama
- 19. Shri Dileep Sanghani
- 20. Shrimati Minati sen
- 21. Shri Sushil Kumar Shinde
- 22. Shri Chandara Bhushan Singh
- 23. Shri Shri Thirunavukarasu
- 24. Shri Dinesh Chandra Yadav
- 25. Shri Saleem Iqbal Sherwani
- 26. Shri Kolur Basavanagoud
- 27. Shri Kirti Jha Azad
- 28. Shri Chandra Vijay Singh
- 29. Shri Ganta Sreenivasa Rao
- 30. Vacant

Members (Rajya Sabha)

- 31. Shri Ranganath Misra
- 32. Shri Bhuvnesh Chaturvedi*
- 33. Ms. Mabel Rebello
- 34. Dr. Mahesh Chandra Sharma
- 35. Shri Triloki Nath Chaturvedi
- 36. Dr. L. M. Singhvi
- 37. Shrimati Sarla Maheswari
- 38. Shrimati Jayaparada Nahata
- 39. Shri N. Thalavai Sundaram
- 40. Shri Swaraj Kaushal
- 41. Dr. Yoginder Kumar Alagh*
- 42. Shri Jayant Kumar Malhoutra*
- 43. Dr. Arun Kumar Sarma
- 44. Shri Pritish Nandi
- 45. Dr. Karan Singh

SECRETARIAT

- 1. Dr. A.K. Pandey Additional Secretary
- 2. Shri Harnam Singh Joint Secretary
- 3. Shri A.K. Singh Deputy Secretary
- 4. Shri R.K. Saxena Under Secretary
- 5. Smt. Anita B. Panda Committee Officer
- * Ceased to be Member of the Committee consequentupon their retirement w.e.f. 2.4.2000

INTRODUCTION

- I, the Chairperson, Standing Committee on External Affairs having beenauthorised by the Committee to submit the report on their behalf, presentthis Second Report on Demands for Grants of the Ministry of External Affairsfor the year 2000-2001.
- 2. The Standing Committee on External Affairs was constituted on 31StDecember, 1999. One of the functions of the Standing Committee as laiddown in Rule 331E of the Rules of Procedure and Conduct of Business inLok Sabha is to consider the Demands for Grants of the concerned Ministries/Departments and make a report on the same to the Houses. The Report shall not suggestanything of the nature of cut motions.
- 3. The Committee (1999-2000) took evidence of the representatives of the Ministry of External Affairs on 4th April, 2000. The Committeewish to express their thanks to the officers of the Ministry of External Affairs for placing before the Committee the material and information which they desired in connection with the examination of the Demands for Grantsof the Ministry for 2000-2001 and for giving evidence before the Committee.
- 4. The Committee (1999-2000) considered and adopted the report at their sitting held on 13 April, 2000.
- 5. For facility of reference and convenience, the observations and recommendations of the Committee have been printed in thick type in the body of the Reportand have also reproduced in consolidated form in Appendix III of the Report.

NEW

DELHI;

RISHNA BOSE,

April 13,

2000 C

REPORT

The Demands for Grantsof the Ministry of External Affairs were laid on the Table of Lok Sabhaon 15th March, 2000. The budgetary provision for the Ministry of ExternalAffairs has earlier been entirely non-plan. However, from the financialyear 1996-97 onwards, a Plan Budget Head was created for meeting thelarge outlay on the Tala Hydro-electric Project in Bhutan being executedwith Government of India assistance. Similarly, Kurichu Hydro-electricproject and Dungsum Cement Project in Bhutan is also now being funded from Plan' Budget. In 1999-2000, the Budget Estimate under the Plan Head wasRs.400 crores and for the financial year 2000-2001, the allocation underthis Head is Rs.575 crores.

2. Demand No. 25 pertaining to the Ministry of External Affairs contains the figures of Revenue as well as Capital expenditure for 2000-2001, asper details given below:-

(In thousand of Rs.)

	Revenue	Capital	Total
Charged	3,00	-	3,00
Voted	2220,66,82	405,02,00	2625,68,8

2

3. The details of the actual Revenue and Capital expenditure for theyear 1998-99, Budget Estimates 1999-2000 and Revised Estimates for 1999-2000 and Budget Estimates for 2000-2001 of the Ministry are as under:

(In thousands of Rs.)

SI. 2001	Major	Items	1998-99	1999	2000	2000-
No.	Head		Actual	BE	- RE	BE
			Non-plan	No	n-Plan	Non-
plan						
1.	2052	Secretariat Charged General		1,00	1,21	1,00
		Services Voted	83,56,05	86,10,00	89,26,49	101,49,00
2.	2061	External Affairs				
		Training	1,13,39	2,00,00	1,25,00	1,50,00
		Embassies				
		& Missions Charged				
		1,00 0,79	1,00			
Voted	629,26,50	617,21,69 652,84,21	674,74,00			

		Special Diplomatic				
		Expenditure Charged		1,00	1,00	1,00
Voted 47	1,50,12 42	22,40,00 429,99,00	514.99,00			
		International	72,84			
1,00,00	10,00	1,00,00				
		Conferences/				
		Meetings				
		Passport and	64,93,33	68,87,00	87,57,00	88,41,00
		Emigration				
		Entertainment	17,67,60	18,00,00	16,50,00	19,00,00
		Charges				
		Irrecoverable Loans			7,50,00	
		Written Off				
		International	22,60,42	30,86,13	3 27,28,33	31,14,00
		Cooperation				
		Other Expenditure	68,87,94	52,50,18	58,93,97	56,86,82
		Total Major Head "206	1"			
Charged		2,00 1,79	2,00			
Voted 1276	5,72,14 121	2,85,00 1281,97,51 13	87,64,82			
3. 2075		Miscellaneous -	1,00	1,0	00	1,00
		General Services				
4. 3052		Shipping -	1,00	1,0	00	1,00
5. 3053		Civil Aviation	1,00	1,	00	1,00
6. 3605		Technical and	534,42,74	641,44,	00	
594,12,00	731,50,00					
		Economic				
Cooperation	on *	**	***	****		
		with other countries				
		Total: Revenue Sect	ion			
Charged		3,00 3,00	3,00			
Voted 18	894,70,93 19	40,42,00 1965,39,00	2220,66,82			
CAPITAL	SECTION					
7. 4059		Capital outlay	30,16,79	70,00,	00 60,0	0,00
70,00,00						
		on Public works				
8. 4216		Capital outlay	12,75,34	30,00	,00 20,0	0,00
30,00,00						
		on Housing				
9. 7605		Advances to Foreign	136,12,74	169,01,0	00	
204,01,00	305,01,00					
		Governments	#	‡	##	###
####						

10. 7615 Miscellaneous Loans

1,00 1,00 1,00

Total: Capital Section 179,04,87 269,02,00

284,02,00 405,02,00

Grand Total:

Charged 3,00 3,00

3,00

Voted 2073,75,80 2209,44,00 2249,41,00

2625,68,82

Includes Rs.124,61,36 Plan expenditurein respect of Loan to Bhutan.

Includes Rs.154,00,00 Plan expenditurein respect of Loan to Bhutan

Includes Rs.154,00,00 Planexpenditure in respect of Loan to Bhutan

Includes Rs.230,00,00 Planexpenditure in respect of Loan to Bhutan

OVERVIEW

4. The BE 2000-2001 of Rs.2625.72 crores is Rs.416.25 crores more than BE 1999-2000 and Rs.376.28 crores more than the RE 1999-2000. The break-up of BE 2000-2001 is as under:

(Amount in crores of Rupees)

 Revenue
 2220.70

 Capital
 405.02

 Total
 2625.72

The Revenue allocation includes Rs.3.00 Lakhs as charged expenditure.

5. The expenditure on establishment represents 32.93% of the total budget of the Ministry. This is made up of expenditure on Missions/Posts abroad (25.70%), Headquarters (3.87%) and Passport & Emigration (3.37%). The break-up on the rest of the expenditure is as follows:

Aid to Foreign Governments 27.86% Special Diplomatic Expenditure 19.61%

Capital Section 15.43% Other Activities (Grants-

in-aid tovarious

institutions including ICCR) 04.17% Expenditure on

Headquarters

6. The estimated expenditure on the HeadquartersOrganisation of the Ministry during the financial year 2000-2001 is expected to be Rs.101.50 crores which is 4.57% of the total estimated revenue expenditure of this Ministry. Out of this, Rs.31.00 crores will be on Salaries andWages, Rs.17.00 crores on Foreign Travel Expenses, Rs.25.75 crores on OfficeExpenses, Rs.8.58 crores on Rents, Rates & Taxes and Rs.17.50 croreson Advertisement and Publicity.

^{*} Includes Rs.172,97,08 Plan expenditurein respect of Aid to Bhutan

^{**} Includes Rs.246,00,00 Plan expenditurein respect of Aid to Bhutan

^{***} Includes Rs.246,00,00 Planexpenditure in respect of Aid to Bhutan

^{****} Includes Rs.345,00,00 Planexpenditure in respect of Aid to Bhutan

Expenditure on Missions

- 7. The total estimated expenditure on IndianEmbassies/Missions abroad is expected to be Rs.674.75 crores during the financial year 2000-2001 which works out to 30.38% of the total estimatedRevenue Expenditure of the Ministry. Out of this, an amount of Rs.319.77crores is for Salaries (including Foreign Allowance and Representational Grant), Overtime allowance and Wages, Rs.68.42 crores for Travel Expenses(Transfer Passages/Home Leave Passages and Local Tours), Rs.97.91 croresfor Office Expenses and Rs.165.00 crores for Rents, Rates & Taxes aswell as repairs and maintenance of Government owned/rented accommodationin Missions abroad and Rs.23.65 crores for Advertising and Publicity.
- The Demands for Grants 2000-2001 were discussed by the Committee with the 8. representatives of the Ministry of External Affairs and the salient points arising out of the discussions held are given head-wisein the succeeding paragraphs.

Increase in RE 1999-2000 over BE 1999-2000

(Rs. In Crores)

		(1101111 010100)
	BE 1999-2000	RE 1999-2000
Revenue Section	1940.45	1965.42
Capital Section	269.02	284.02
Total	2209.47	2249.44

9. The overall increase of Rs.39.97 crores is primarily due to the followingenhancements/decrease at RE stage:

(i) Increase in RE 1999-2000 over BE 1999-2000

(a) Secretariat - General Services	Rs. 3.17 crores
(b) Embassies and Missions	Rs. 35.62 crores
(c) Special Diplomatic Expenditure	Rs. 7.59 crores
(d) Passport and Emigration	Rs. 18.70 crores
(e) Irrecoverable Loans Written Off	Rs. 7.50 crores
(f) Other Expenditure	Rs. 6.44 crores
(g) Loans to Foreign Governments	Rs. 35.00 crores
TOTAL	Rs.114.02 crores

TOTAL	113.114.02 010163		
(ii) Decrease in RE 1998-99 over BE 1998-99			
(a) Training	Rs. 0.75 crores		
(b) International Conferences/M	eetings Rs. 0.90 crores		
(c) Entertainment Charges	Rs. 1.50 crores		
(d) International Cooperation	Rs. 3.58 crores		
(e) Technical and Economic			
Cooperation	Rs.47.32 crores		
(f) Capital Outlay.	Rs.20.00 crores		
TOTAL	Rs.74.05 crores		
Net increase (i) - (ii)	Rs.39.97 crores		

10. The overall increase of Rs.39.97 croresin the RE1999-2000 over the BE 1999-2000 is primarily due to certain majorenhancements in the budgetary provisions for Secretariat General Services(Rs.3.17 crores), Embassies and Missions (Rs.35.62 crores), Special DiplomaticExpenditure (Rs.7.59 crores), Passport and Emigration (Rs.18.70 crores), Irrecoverable Loans Written Off (Rs.7.50 crores), Other Expenditure (Rs.6.44 crores) and Advances to Foreign Governments (Rs.35.00 crores). Thereis a decrease in Training (Rs.0.75 crores), International Conferences/Meetings(Rs.0.90crores), Entertainment Charges (Rs.1.50 crores), International Cooperation(Rs.3.58 crores), Aid Programmes to Foreign Governments (Rs.47.32 crores) and Capital Outlay for Public Works and Housing (Rs.20.00 crores).

Increase in BE 2000-2001 over BE 1999-2000

11. Against the budget estimates (BE) 1999-2000of Rs.2209.47 crores, the Budget Estimates for 2000-2001 is Rs.2625.72crores which means that there is increase to the tune of Rs.416.25 crores. The break-up of Rs.416.25 crores is as under:

Variation (Rs. in crores)

(a) Major Head 2052Secretariat-General Services
 (b) Major Head 2061 ExternalAffairs
 (c) Major Head 3605 Technicaland Economic Cooperation
 (d) Major Head 7605 Advancesto Foreign Governments

- 12. It is seen from Demands for Grants thatagainst the Budget Estimates (BE) 1999-2000 of Rs.2209.47 crores for the Ministry of External Affairs, Revised Estimates (RE) for 1999-2000 wasraised to Rs.2249.44 crores. For BE 2000-2001, the proposed allocation Rs.2625.72 crores, which is a step up over RE 1999-2000 by Rs.376.28 crores i.e. 16.73% and over BE 1999-2000 by Rs.416.25 crores i.e. 18.84%.
- 13. According to the Ministry, out of the totalBudgetary Estimate for the year 2000-2001, i.e., Rs.2625.72 crores, themajor amount is to be spent on expenditure on Indian Embassies/Missionsabroad (Rs.674.75 crores), Special Diplomatic Expenditure (Rs.515.00 crores), Technical and Economic Cooperation with other Countries (Rs.731.50 crores) and Capital Section (Rs.100 crores) and Advances to Foreign Government(Rs.75.01 crores). Thus, allocation under the above four Heads works outto be Rs.2096.26 crores, which is more than 79.84% of the total budgetaryallocation under BE 2000-2001.
- 14. Encapsulating the basic objectives thatinform Indias foreign policy directions and day-to-day activities whichprovide the setting of the budgetary requirement of the Ministry, the ForeignSecretary stated those objectives as follows:(i) To promote International understanding and win support for Indiasnational interest, priorities, aspirations and concerns.
- (ii) To promote the cause of democracy and individual freedom whichinvolves strengthening the global consensus in favour of democracy as an essential basis for peace and development.
- (iii) To develop broad based, mutually beneficial and synergistic structures of cooperation in trade, industry, investment and technology transfer withall countries and also to actively facilitate business and professional contacts.
- (iv) To strengthen peace and stability in the region and deepen tiesof friendship, cooperation and mutually beneficial inter-dependencies withour South-Asian neighbours.
- (v) To strengthen the trends of cooperation, friendship and trust withcountries of Indias extended neighbourhood based on old civilisationaland historical ties as well as strong contemporary relevance. The countriesof South-East Asia, Central Asia, the Gulf and the Indian Ocean

regionhave a common stake with India in promoting peace, stability and development.

- (vi) To work with the P-5 countries and with other major powers to promotebilateral relations and to work towards strengthening peace, stability and multi-polarity in the world.
- (vii) To work constructively with other countries to find answers to the complex, socio-economic and political problems, which the International community faces. These includes concerns relating to peace and security especially the goals of nuclear disarmament, a rational and equitable International economic order, globalisation, environment protection, public health, terrorism, menace of narcotics, the far reaching impact of technology, the information revolution, culture, education and so on.
- (viii) To give greater focus and priority to economic diplomacy in orderto promote foreign trade and investments, equitable transfer of technologyand strengthening our countrys economic and commercial links with therest of the world.15. The Foreign Secretary further informed theCommittee that in the past one year, certain serious challenges to oursecurity and territorial integrity, particularly the aggression committed by Pakistan across the Line of Control, have been successfully addressed. The Ministry also brought together effectively an international coalition of support against this aggression and won international backing on keyissues such as counterterrorism. He further stated that democratic Indiaprojected a mature and balanced response to unsettling challenges to its security and displayed that our strength is tempered with wisdom and restraint.
- 16. During the evidence on Demands for Grantsof the Ministry, the representative of the Ministry of External Affairsinformed the Committee that the budget has been prepared taking into account the anticipated expenditure since development in international relationsand foreign policy cannot be predicted with any degree of precision. Thebudget allocation may, therefore, require a review at the Revised Estimatestage through re-appropriation and augmentation. Some of the areas in whichincreased allocations have been proposed are Secretariat (Rs.12.22 crores), Embassies and Missions abroad (Rs.21.90 crores), International Cooperation(Rs.3.86 crores), Grant to ICCR (Rs.2 crores), Technical and Economic Cooperation(Rs.137.38 crores), Projects in Bhutan (Rs.175 crores), Capital Outlayon Public Works and Public Housing (Rs.20 crores) and Advances to ForeignGovernments (Rs.101 crores). The figures cited are increases in allocationsover the Revised Estimate of 1999-2000.
- 17. It may be pointed out that the pattern followed by the Ministryin projecting their budgetary requirement and actual expenditure incurred the last three years has been as follows:

		(Rs. in crores)
BE 1997-98	RE 1997-98	Actuals 1997-98
1513.42	1553.42	1509.00
	(Plan 60.00)	(Plan 60.00)
	(Non-Plan 1493.42)	(Non-Plan 1449.03)
BE 1998-99	RE 1998-99	Actuals 1998-99
2120.72	2236.17	2073.75
(Plan 250.00)	(Plan 300.00)	(Plan 297.58)
(Non-Plan 1870.72)	(Non-Plan 1936.17)	(Non-Plan 177.61)

BE 1999-2000 RE 1999-2000

2209.47 2249.44

(Plan 400.00) (Plan 400.00) (Non-Plan 1809.47) (Non-Plan 1849.44)

BE 2000-2001

2625.72

(Plan 575.00)

(Non-Plan 2050.72)

Major Head 2052 Secretariat General Services

Actuals 1998-99 Rs.83.56 crores
BE 1999-2000 Rs.86.11 crores
RE 1999-2000 Rs.89.28 crores
BE 2000-2001 Rs.101.50 crores

- 18. This provides for the expenditure on Secretariatof Ministry of External Affairs and expenditure at Headquarterson Advertisement and Publicity. The Ministry in a subsequent note statedthat the increases under this Head include those mandatory in nature, e.g.,under Salaries and Rents, Rates and Taxes (RR&T). While the increaseunder Salaries is mainly on account of provision for payment of retirementbenefits to a large number of officials of this Ministry who will be superannuating in the financial year 2000-2001, the increase in the RR&T Head is onaccount of increased rental for Akbar Bhavan (Rs.2 crores). The other majorincrease in the Secretariat Budget pertains to Advertising and Publicitymainly to cater to activities which were slowed down during the currentfinancial year due to pre-occupation with the Kargil and hijacking incidents. The Ministry further stated that austerity measures are being implemented in a phased manner and modern communication systems are being increasinglyused in order to use available funds in an economic and financially prudentmanner.
- 19. When enquired about austerity measures, the Ministry stated that they are continuously identifying areas whereeconomy can be effected. About 18 Posts lying vacant over period of oneyear have been identified and surrendered. Besides, efforts are being made to find ways and means of reducing costs on transfer passages. Increased computerisation and E-mail connectivity, while facilitating intra-officeand inter-mission communications, which is also expected to reduce costs.
- 20. During the evidence it was pointed out thatall posts lying vacant in the Ministry should not necessarily be abolishedbecause some of the posts may be required for successful implementation of our diplomatic functions. When asked about the winding up of Historicaland Research Division, the representative of the Ministry stated that asits services were not found satisfactory, at one stage, it was decided wind up this Division. Now to revive it the Ministry have to go throughall motions including obtaining Cabinet approval for creating a new cadreand creating new posts and also to find out why earlier experience failed. It was also informed that the proposal for revival of the Research Cadrein the Ministry is at the stage of preparation of a final note for theconsideration of the Cabinet.

Responding to the queries about the neglect of Legal and Treaties Division, the representatives of the Ministry agreed that it was not adequate in the kind of servicing that they required. However,

the Legal and TreatiesDivision has given extremely competent service and when the Ministry needto supplement this advice they go to the Law Ministry and expertise fromoutside. The Ministry is doing everything possible within their means.

- 21. The Committee note that the Budget Estimatesfor the financial year 1999-2000 was Rs. 2209.47 crores. At the RE stage, it was augmented to Rs. 2249.44 crores. The total additionality between RE 1999-2000 and BE 1999-2000 was Rs. 39.97 crores. The Committee alsonote that the proposed Budget allocation of Rs. 2625.68 crores for 2000-2001 shows 18.84% increase as compared to BE 1999-2000. It was informed by the Ministry that barring the Special Diplomatic Expenditure (SDE) component, the increase is primarily due to the routine increase in the costs of maintaining establishment, increase in allocations for Passport Offices and the increase in provisions for Aid and Loan to the Government of Bhutan and Bangladesh. However, the Ministry also claim to implement austerity measures by abolishing 18 vacant posts, reducing cost on transfer passages and use of modern means of communication.
- 22. The Committee are of the view that availablefunds should be prudently utilised by the Ministry keeping in view ourforeign policy objectives, expenditure be monitored closely and financial discipline be enforced to observe austerity. The Committee, however, feelthat certain austerity measures proposed to be implemented by the Ministryfor instance, abolition of posts and cutting cost of transfer passage donot seem to be realistic. The Ministry should implement economy measures in terms of cost benefit ratio. In their earlier report the Committee havebeen emphasising that the Ministry should undertake an exercise to identify the activities which can be done more economically at Headquarters. Suchactivities could be a proper utilisation of modern means of communication, for instance, E-Mail, Satellite Phones and use of latest computer technology to speed up links within the Ministry and also between the Ministry andthe Missions.
- 23. The Committee express concern over the factthat winding up of Historical and Research Division and also the revivalof Research Cadre have not been handled with the seriousness they deserved. The Committee strongly feel that Historical and Research Division shouldbe reestablished soon where Historical documents/records could be keptnot only for the benefit of the Ministry but also for the use of academicians, researchers, students and others interested in the subjects.
- 24. The Committee note that due to neglect ofthe Legal and Treaties Division, it is not providing the kind of service, that is required. It is, therefore recommended that the Legal and Treaties Division must be strengthened further to enable it to render excellent advice and provide competent service. The Committee also desire that therevival of Research Cadre should be given high priority and all the required formalities for Government approval should be completed urgently. Incorrect depiction of Indias External Boundaries
- 25. As per the Annual Report of the Ministryof External Affairs for the Year 1999-2000, the Policy Planning and ResearchWing of the Ministry examines the depiction of Indias International Boundariesin foreign Publications. Cases of incorrect depiction are taken up withthe concerned Government or the publishers through Indian Missions abroadfor necessary corrective measures. The Division also scrutinises ForeignPublications containing maps depicting Indias International boundariesbefore these are imported into the country and offer its views to the Ministriesdealing

with such matters.

- 26. On being enquired by the Committee as tohow many cases of incorrect depiction have been identified by the Ministrytill date, the Ministry furnished eight instances wherein the Governmentsof China and Sri Lanka and certain publishing companies of the United Kingdom, one Vietnamese newspaper, the Indian Association at Sharjah and a privatetourist company of Maldives have shown wrong boundaries of the Indian Territoryin the maps published by them. It was also informed that generally theIndian territory of Jammu and Kashmir, Sikkim and Arunachal Pradesh arewrongly depicted in these maps.
- 27. On being asked about the corrective measurestaken by the Ministry in such cases, the Ministry informed that lettershave been sent to concerned Missions/authorities of London, Hanoi and Dubaidrawing their attention to the wrongful depiction and requesting appropriate corrective action. As regards China, the Ministry have conveyed Indiasposition on the issue of Jammu & Kashmir and Sikkim to the Chineseside, at the highest levels. With regard to Sri Lanka, the Indian Government, through the High Commission of India in Colombo, took up the matter with the Sri Lankan Ministry of Transport, Highways, Housing, Electricity, TownPlanning, Sports and Youth Affairs of the Western Province requesting necessaryaction to have the Maps corrected. The High Commission of India in Maldiveshas also taken up the matter with the Government of Maldives in February, 2000 and requested appropriate corrective action.
- 28. During the evidence, it was informed thatIndian territories of Jammu & Kashmir, Sikkim and Arunachal Pradeshare being shown incorrectly in certain countries. The Foreign Secretaryclarified that the matter has been taken up through our Missions abroadinstructing those to contact the Foreign Office of the country concerneddirectly. He further informed that the Customs Department checks the Mapscoming into India and either impounds wrong Maps or puts a stamp of theMaps being incorrect, if so. Members of the Committee pointed out thatsuch a stamp is not seen in many of the wrong Maps of India appearing invarious publications and emphasised that the matter must be dealt withmore seriously.
- 29. The Committee note that the Policy Planningand Research Wing of the Ministry of External Affairs examines the depiction Indias International Boundaries in foreign publications. The Committeeexpress their concern over the fact that certain cases have come to lightwherein publications belonging to UK, China, Vietnam, Dubai, Sri Lankaand Maldives have incorrectly depicted Indias External Boundaries particularlythose in Jammu & Kashmir, Sikkim and Arunachal Pradesh. The Committeefeel that the corrective measures taken by the Ministry in such cases arenot sufficient. The Committee desire that the matter should be taken upnot only with the concerned Indian Missions abroad but also at a higherlevel with the concerned Foreign Government. Further, the Committee desirethat the Ministry may remain in touch with the concerned authority on aregular basis to ensure that all such Maps showing wrong Indian ExternalBoundaries are invariably stamped as "incorrect" so that students, researchersand others consulting such Maps are not misled by inaccuracies.

Non-resident Indians (NRIs)

30. An important issue which caught the attention of the Committee pertains to the NRIs and Persons of Indian Origin (PIO). The six million Indian citizens and over twenty million PIOs resident abroadhave collectively evolved into a major instrument for furtherance of Indias Foreign Policy. In

this connection, the Ministry informed that mattersrelating to NRIs being of varied nature are at present dealt by differentdivisions in the Ministry of External Affairs depending on the particularissue in question. Issues of a political nature or the question of welfareof Indian community (at a collective level) in any country abroad are dealtwith by the concerned Territorial Division. On the other hand individualcases of welfare of Indians and their consular needs are attended to bythe CPV Division. If the issue relates to investments in India, this isdealt with by the IPP Division in the Ministry which has been actively disseminating information through the Missions abroad regarding the policies and incentives that are announced by the Government from time to time inrespect of NRIs. It is further informed that it has been decided to set-upa Department in the Ministry of External Affairs exclusively dealing with the problems of NRIs and PIOs. An officer has been appointed for the Department and the functions and responsibilities of this division are at presentbeing worked out. The newly created division would improve coordination among various Ministries and Departments of the Government to optimise the benefits of the Policies of the Government directed towards the NRIsas well as PIOs.

- 31. Recognising the significant role playedby NRIs and PIOs in the shaping of the countrys destiny, the Governmenthave launched a comprehensive scheme on 31 March, 1999 for persons of Indianorigin called the PIO Card Scheme. Under this Scheme, persons of Indianorigin, settled in countries specified by the Government, which, besidesintroducing a Visa-free regime, also confers some special economic educational, financial and cultural benefits. It is informed that all preparations have been completed for the issue of PIO Cards from Missions and Posts abroad.
- 32. During the evidence, the Members of the Committee desired to know the distinction between NRIs and PIOs. The ForeignSecretary informed that the NRIs and PIOs are two different categories. Although, in a broader context, both are people of Indian origin. While NRIs are basically the Indian Passport holders who happen to be livingabroad and PIOs are people of Indian origin and they are generally citizensof another country. The Committee specifically enquired whether the Ministryhave ever considered conferring dual citizenship to our NRIs and PIOs.To this, the Foreign Secretary informed that the issue of granting dualcitizenship to NRIs and particularly PIOs is complex and very sensitive. According to him, PIOs are citizens of another country and to rush to givethem Indian citizenship without considering their own position in theirrespective countries would not be advisable. Explaining the technical difficultiesin providing dual citizenship, the Foreign Secretary stated that beforeconsidering dual nationality, we have to consider first a definition ofthose who are eligible for it. It will probably make millions of people of neighbouring countries eligible for our nationality and for free accessto India, which will be a security threat. Moreover, it is not possible to select certain PIOs for conferring dual citizenship and exclude certainpeople. Keeping this in view, the Foreign Secretary informed the Committeethat after due consideration the Government have taken the view that manyof the grievances of PIOs abroad can be met through the PIO Card, whichis essentially like a passport. It enables the holders to have access tolndia for a period of twenty years without applying for a Visa. In addition, it gives opportunity to the children of Indian origin to come and studyin educational institutions in India. To a limited extent, it also enables them to acquire property in India.
- 33. The Committee feel that the NRIs and PIOsare national reserve of India and are extremely valuable for the countryin many ways. However, the Government have so far shown a lack of

sensitivityand shortsightedness in their approach towards them, which is evident fromthe fact that there is a total dearth of data on their economic strength, their cultural concerns, their potentialities and contribution towardstheir motherland and on many other related issues. Therefore, in the firstinstance, the Committee desire that a meaningful data-base must be created in the Ministry of External Affairs to formulate an acceptable blueprintof ideas dealing with this issue. Moreover, a comprehensive holistic approach, greater sensitivity and political will is required to effectively dealwith NRIs and PIOs for the countrys benefit. The Committee further notethat there is a lack of coordination among various Ministries/Departmentsand also complexities in the procedures dealing with the problems of NRIsand PIOs. However, the Committee hope that the Department being created by the Ministry to exclusively deal with the problems of NRIs and PIOswould adequately be equipped to improve coordination among various Ministries/Departments derive optimal benefits of policies of the Government directed towards the NRIs and PIOs and deal with their problems in an integrated manner.

34. The Committee feel that the Ministry shouldexplore the possibilities of setting up Information Centres or Public Relationoffices at each of important Missions particularly in Gulf Countries, wherethere is a large concentration of Indian workers to provide them all possibleassistance in times of distress, specially in terms of providing sheltersfor the hapless workers who are forced to flee due to ill-treatment oftheir employers.

Advertisement & Publicity (Secretariat)

BE 1999-2000 Rs.16.50 crores RE 1999-2000 Rs.11.00 crores BE 2000-2001 Rs.17.50 crores

Advertisement & Publicity (Embassies & Missions)

BE 1999-2000 Rs.12.43 crores RE 1998-99 Rs.15.23 crores BE 1999-2000 Rs.17.50 crores

35. According to the Ministry, it has been their constant endeavourto utilise allocated funds in an effective and cost efficient manner througha comprehensive media and publicity strategy. During the financial year1999-2000, a part of the budget allocated for External Publicity had tobe surrendered due to exceptional circumstances and unanticipated developments. During May-December, 1999, the publicity efforts of the Ministry were focussedmainly on assisting the Governments larger objective of winning international support for India in countering Pakistans aggression in Kargil sectorof Jammu & Kashmir. After the successful conclusion of Kargil War, the Government was faced with handling the fall out of the shooting downof a Pakistani Aircraft, which had intruded into the Indian territory in Kutch Sector. Immediately thereafter, attention was focussed on handlingthe publicity aspect of Indian efforts to end the hijacking of IA flightNo. IC-814 from Kathmandu, the Ministry stated that for the better partof the financial year 1999-2000, the infrastructure and manpower devoted to External Publicity in the Ministry was geared to meet these crises. Consequently, routine publicity-related tasks including visits of journalists, commissioning of documentary films etc. had to be postponed.

- 36. As per the Ministry, the following tasks will be undertaken by the Government in the next financial year as part of its overall external publicity efforts: (i) Consolidating the gains of US President Bill Clintons visit tolndia.
- (ii) Crystallising positive foreign policy initiatives through greaterpublicity efforts with the foreign audio-visual and print media, utilisation of Internet and other aspects of information technology, commissioning of documentary films and reaching out to the media of the developing countriesparticularly in the African continent.
- (iii) Reviving the audio-visual project relating to advertisement spotson India with an estimated expenditure of Rs.5-6 crores.
- (iv) Gifting of satellite dish-antenna to the Mauritius BroadcastingCorporation to receive Doordarshan signals.
- (v) Setting up of an audio-visual library with State-of-the-art infrastructure the premises of XP Division of the Ministry, which would serve as archivesfor films made by the XP Division in recent years.37. With regard to publicity expenditure for Missions/Postsabroad, against actual expenditure of Rs. 13.15 crores in 1998-99, budgetallocation of Rs.22.50 crores in BE 1999-2000 and Rs.22.38 crores in RE1999-2000, and amount of Rs.23.65 crores has been proposed in BE 2000-2001. In a subsequent note, the Ministry justified it by stating that the enhancedallocation is required to enable the Missions/Posts to effectively carryout publicity activities. The increased allocation will also serve to counternegative trends in perceptions about government policies and also fostera greater awareness and sensitivity to Indian interests and concerns.
- 38. During the evidence, it was pointed outthat inspite of having modern means of advertising and publicity, Indiasimage in the outside world has not changed from that of an ancient countryof saints. It was further pointed out that apart from lack of proper utilisation of funds meant for advertising and publicity, our missions and posts donot possess requisite professional skills, training and experience of handlingthe media abroad. The representative of the Ministry responded by statingthat Indias Missions and Posts abroad are being headed by Minister levelOfficials in certain prominent countries.
- 39. It was mentioned by some Members, duringthe evidence that the circulars and other printed material being issuedby the Indian Missions and Posts abroad are so monotonous and full of unreadablestatistics that they do not attract anybodys attention and are straightawaysent to shredders and waste-bins. The Press and the Media of the outsideworld is looking for something much more presentable, vibrant, communicative,comprehensive and persuasive. As regards circulating of printed materialbeing issued by our missions and posts abroad it was suggested that high-qualityjournals, like those being produced by France, Russia, China and the US,should be brought out by the Ministry, which the people abroad would like to keep and not throw away. Another suggestion was that the informationmay be provided region-wise, e.g., some of the western countriesinterested in the Indian handicraft may be provided details of the Indianhand-crafted products. Similarly, Islamic countries may be provided withinformation like that India is the second largest country represented inHaj pilgrimage and so on. Responding to the comments, the Foreign Secretaryemphasised that the image of India has certainly moved away from that ofa poor developing country in need of concessional assistance to that ofa self-reliant and self-confident nation, which is counted amongst theleading countries of the world. He also mentioned that the

Government isnot oblivious of the information revolution and had performed well in situationslike the Kargil war. He further stated that the website set up by the Ministryon Internet normally receives around 2.2 million hits on an average permonth.

- 40. On being pointed out that the lobbying firmshired by the Indian Embassy in Washington are not as effective and wellconnected as compared to those belonging to the Pakistani authorities despitethe fact that the Indian Government is spending Rs.4.5 crores approximatelyevery year on the lobbying firms, the Ministry disagreeing with the ideainformed the Committee that many favourable developments took place inthe US Congress to which our lobbyists, *viz.*, M/s Verner Liipfertand M/s APCO Associates, have contributed substantially. They further statedthat while India takes every opportunity to counter anti-India propaganda,in lobbying efforts are not country specific and are more in support ofa broad based, mutually beneficial relationship between the United Statesand India. Answering a query, it was also informed by the Ministry thatboth the firms are registered companies under the Foreign Agents RegistrationAct of the US and are considered among the topmost lobbying firms. Referringto the large amount of money involved in lobbying efforts in the US, theCommittee suggested that the lobbying should be done in a more cost-effectiveway. The Committee also advised the Ministry to deal more strongly withthe cases of misreporting insofar as the activities of the lobbying firmsare concerned.
- 41. The Committee have, time and again, emphasisedupon the importance of projecting India in an effective manner to promoteinternational understanding and win support for our national interests, priorities, aspirations and concerns in the context of wide ranging changestaking place in the world. The Committee note that the Government havetaken steps in this direction through acquisition and use of most modernequipments, setting up of a website on Internet, upgradation of communicationsystem keeping pace with the rapid developments in information technology, production of print and audio-visual publicity material and distributionthereof by Missions/Posts etc. The Committee feel that it is imperative have a professional approach and trained personnel to handle the mattersof external publicity, both at Headquarters and in Missions/Posts. The Committee further desire that the publicity material, journals and CD-ROM, supplied to the foreign Missions, media and opinion-makers should be more imaginative and comprehensive. The Committee also strongly feel that settingup an expert group to deal with various publicity-related issues would immensely help in presenting Indias stand on various issues in correct perspective thereby lessening the impact of negative propaganda.
- 42. The Committee feel that Indias external publicity must not be substituted by lobbying efforts alone and suggest that apart from the lobbying firms which are being hired to promote Indiascause, the missions and posts must have the ability to communicate with the media, think-tanks and policy makers abroad independently. The Committee also suggest that the lobbying should be done in a more cost-effective way. The Ministry should deal more strongly with the cases of misreporting insofar as the activities of the lobbying firms are concerned.

Passport and Emigration

BE 1999-2000 Rs.68.87 crores RE 1999-2000 Rs.87.57 crores BE 2000-2001 Rs.88.41 crores

- 43. According to the Ministry, the allocationin BE 2000-2001 is proposed to meet the normal functioning of the PassportOffices such as payment of salaries, additional instalments of dearnessallowance and other establishment costs. The expenditure of the Headquartersof the Central Passport Organisation on the printing of passport booklets, comprehensive computerisation of Passport Offices etc. is also met from the above allocation. No major expenditure has been incurred on the computerisation project in the current financial year. However, if expenditure increaseson account of the computerisation project, increased requirement wouldbe projected in RE 2000-2001.
- 44. According to Annual Report of Ministry of External Affairs for 1999-2000, the Ministry is considering a proposalto create a Central Passport Authority (CPA) with a view to granting greaterautonomy to Passport Offices. Elaborating further, the Ministry statedthat it had been felt that an autonomous Central Passport Authority would have greater functional autonomy to enable the Passport Offices to achieve greater efficiency and higher productivity. The other major objective behind the proposal was to make the proposed new entity as financially autonomous possible.
- 45. Later, however, the Ministry stated thata more in-depth examination of this proposal has revealed that it may notbe possible to achieve full financial autonomy including autonomy for creationof posts etc. even if an autonomous Central Passport Organisation is created. The Ministry stated that it is coming around the view that all the otherdesirable objectives for improving the working of the Central Passport Organisation such as creation of strong units for inspection, cadre management, vigilance, public grievances, etc. can be met within the present administrative set-up. Therefore, the effort now is to improve the overall functioning and efficiency of the existing Central Passport Organisation before any decision is taken to create an autonomous Central Passport Authority.
- 46. On being enquired about the progress regardingcomputerisation of the Passport Offices, the Ministry stated that computerisation of the Passport Offices has been going on since 1986. 20 Passport Officeshave so far been computerised which include Offices at Ahmedabad, Bangalore, Bareilly, Bhopal, Calcutta, Chandigarh, Chennai, Cochin, Delhi, Goa, Hyderabad, Jaipur, Jalandhar, Kozhikode, Lucknow, Mumbai, Pune, Trichy, Trivandrumand Vishakhapatnam. Other Passport Offices are also in the process of beingcomputerised in a phased manner. At the remaining Passport Offices sitepreparation work is to be completed before hardware can be installed. The Ministry stated that work has already begun and is expected to be completed by the end of year 2001.
- 47. A new scheme for issue of out-of-turn passports,namely the Tatkaal Scheme was launched by the Government w.e.f. 1.1.2000.Under this scheme, for an additional fee, passports are issued on an outof turn basis to eligible applicants who have a valid reason for urgenttravel abroad and include minors upto fifteen years of age, cases of re-issueand duplicate passports where there is no change in address of the applicant,all cases where a verification certificate from an authorised officialis available and all employees of Central/State Government, Public SectorUndertakings, Armed Forces and their spouses where `No Objection Certificatefrom the Head of the Department is available. The list of twenty categoriescovered under the Tatkaal Scheme has been reproduced

as per Annexure-1. The Ministry further informed that the number of Tatkaal passports issuedin January & February 2000, as per available information, is 9497 and the revenue earned was Rs. 1,23,09,400/-. The Ministry also informed that new passports under the Tatkaal Scheme can be issued within seven workingdays of the date of application on payment of a fee of Rs. 1500/- in addition the applicable passport fee. For new passports to be issued between to 28 working days, the additional fee is Rs.1000/. For the issue of duplicate out of turn passports within five working days of the date of application in lieu of ordinary passport whether it has been stolen/damagedor destroyed, the additional fee is Rs. 2500/- in all re-issue cases after expiry of 10/20 years validity where the passport is issued within fiveworking days of the date of application, the additional fee is Rs. 1500/-. As per the Ministry these details are being refined based on the experience of the last three months and a category for out of turn issue of Additional Passport Booklets is being added.

- 48. During the evidence, the Foreign Secretary informed that the total expenditure on the CentralPassport & Visa Division is Rs.52.7 crores and that on the PassportOffices is Rs.27.28 crores. The Committee pointed out that much variation exists in the per capita cost of passport in each of the 28 Passport Offices, for instance, on an average, a passport costs Rs.50/- in Mumbai, Rs.119/-in Delhi, Rs.61/- in Chennai and Rs.382/- in Calcutta. The Foreign Secretary explained that in Mumbai and Delhi, the buildings of Passport Offices are owned by the Government and in Calcutta, the Passport Office is housed in rented premises. He further informed that though there is no uniformrule about this, the cost of passport depends upon the rent of the building, payment to the staff, cost of transportation etc.
- 49. The Committee discussed at length the situation prevailing in someof the Regional Passport Offices particularly with regard to immediateredressal of grievances and also the cases of delay and corruption in someof the Passport Offices. The Ministry responded by stating that PassportAdalats are being held now for immediate redressal of public grievances.
- 50. The Committee appreciate that considerableimprovement has been brought about insofar as the issue of passports and the functioning of Passport Offices are concerned. The Committee also commendefforts of the Government to expedite the issue of passports to certain deserving categories through the Tatkaal Scheme. However, the Committeewould like the Ministry to submit an evaluation report on how the Schemeis functioning over a period of time.
- 51. The Committee express their dissatisfactionover the issue of variation in the per capita cost of passport in eachof the 28 Passport Offices and recommend a closer look on the issue of such a sharp and radical variation and means of reducing it. With regardto corrupt practices prevalent in some Passport Offices, the Committeefeel that it is very important to eradicate such practices by entrustingthis responsibility to officers of known integrity who may keep a strictvigil over persons of dubious character and effectively deal with themthrough administrative control. So far as the computerisation of RegionalPassport Offices is concerned, the Committee are not satisfied with theslow progress of the project and desire that the efforts should be made to complete the project during the current year.

Minor Head 00.800 Other Expenditure 08 Expenditure on Haj

08.01 Haj Goodwill Delegation

Actuals	1998-1999	Rs. 39.09 Crores
BE	1999-2000	Rs.14.93 Crores
RE	1999-2000	Rs. 22.02 Crores
BE	2000-2001	Rs. 22.50 Crores

09.01 Mansarovar Pilgrimage

Actuals	1998-99	Rs. 1.46 Crores
BE	1999-2000	Rs. 3.50 Crores
RE	1999-2000	Rs. 3.50 Crores
BE	2000-2001	Rs. 3.50 Crores

- 52. During the evidence, Members of the Committeereferred to the fact that every year India sends the second largest contingentconsisting of over one lakh Muslims to Saudi Arabia to perform Haj Pilgrimage. However, this year some of the Hajis are reported to have to faced a lot of inconveniences due to lack of proper accommodation as well as inadequatenumber of flights to reach India. It was mentioned that several thousandsof Haj Pilgrims were stranded at the Haj terminal and the Ministry musttake appropriate steps to obviate the problems of Hajis.
- 53. With regard to the Kailash-Mansarovar Yatra, the Committee, in their First Report (12th Lok Sabha) on Demandsfor Grants of Ministry of External Affairs for the year 1998-99, had recommended that necessary measures should be taken by the Ministry for making suitablearrangements and providing more facilities for the Pilgrims going to KailashMansarovar. The Committee had also desired that the possibility of providingan alternate and easier route to the Mansarovar Pilgrimage through Nepalmay be explored. The Ministry, in their reply, had stated that this suggestion of the Standing Committee was being examined by them and the feasibility of the route through Nepal, including costs, duration, availability of infrastructure and logistical facilities, was being evaluated.
- 54. The Committee desire that efforts shouldbe made to further facilitate Haj Pilgrims. The Committee would also like to be apprised about the progress in the matter of opening of an alternateroute to Kailash-Mansarovar through Nepal.

Grants to Institutions

Indian Council for Cultural Relations (ICCR)

BE 1999-2000 Rs.37.00 crores RE 1999-2000 Rs.37.00 crores BE 2000-2001 Rs.39.00 crores

- 55. It was informed by the Ministry that forBE 2000-2001, the proposed allocation is Rs.39.00 crores which is in tunewith the expanding activities of the ICCR and increase in costs such asestablishment of new Cultural Centres/Chairs abroad and increase in the cost of scholarships provided to foreign students.
- 56. During the evidence, the Members of the Committee stressed upon the importance of cultural projection of Indiaabroad and the role of cultural diplomacy. It was felt that ICCR, as aninstitution, requires greater sympathy and compassion and more funds. Membersof the Committee further appreciated the excellent journals being broughtout by the ICCR. With regard to the issue of selection of artists for sendingthem abroad by the ICCR, the Members of the

Committee enquired about thecriterion for the same. It was also mentioned that most of the culturaltroupes being sent abroad are from prominent cities only that inadequateattention is being paid to the representation of some of the regional art-forms. The Foreign Secretary stated that the ICCR has a just and fair system of selection as a Committee of Experts selects artists for trips abroad. Healso accepted that certain unique artists of international repute were repeated for major festivals.

- 57. On being asked about the Chairs and Professorshipsin foreign universities sponsored by the ICCR, the Committee were informed that the ICCR had a large number of Chairs for which Professors were deputed in countries of Eastern-Europe where there was a tradition of Indian studies in various universities. However, in the US and the UK, where setting upa Chair was an extremely expensive affair, the Chairs were financed by the NRI community and not the ICCR.
- 58. With regard to the purchase of buildingto house the Indian Cultural Centre in Washington and the functioning of Purchase Committee of ICCR, the Ministry informed that since the year 1997, twelve properties have been inspected but none of them could be purchased either due to the fact that really good properties did not stay in thereal estate market for a long or because the Ministry was taking necessary precautions to avoid hasty decision. It was further informed that the property would cost the Government around 3 million dollars.
- 59. The Committee express satisfaction overthe fact that the ICCR is maintaining a high standard in its publications and other activities with regard to cultural projection of India abroad. However, with regard to the selection of artists, the Committee desire that regional art forms and artists must be given a fair chance to getselected for presentations abroad in order to give impetus and recognition to them. The Committee hope that the selection process would be such soas to give fair representation to the deserving artists and art performers from all over the country. The Committee strongly feel that the delay inselecting a building to house the Cultural Centre in Washington is a matter of serious concern and desire that instead of sending the Purchase Committee every time to inspect a property, the Ministry may explore the possibility of empowering the Indian Ambassador to the US along with a few experts to take an early decision in the matter.

Institute of Chinese Studies (ICS)

Actuals 1998-99 Rs.7.75 lakh
BE 1999-2000 Rs.10.32 lakh
RE 1999-2000 Rs.10.32 lakh
BE 2000-2001 Rs.65.00 lakh

60. According to the Detailed Demands for Grants(2000-2001), the Government provide grants to the Institute of ChineseStudies for research and advanced studies on China. On being enquired about the reasons for a steep enhancement of Rs. 54.68 lakh in the budgetaryallocation under this Head for the year 2000-2001 as compared to RE 1999-2000, the Ministry informed that the ICS is an institute of great value to the Ministry of External Affairs because it consist of experts in the field of Chinese Studies, scholars who have been studying China and former diplomats who have served in China. The Ministry would like the ICS to evolve into a premier centre for the study of East-Asia and is being encouraged to expand its scope to include Japan and Korea also. The Ministry informed that the projected expenditure to fund the expansion of annual programme of the

ICS is Rs.30 lakhs. It is further informed that the ICS wish toacquire a building at 29, Rajpur Road, Delhi on long term lease basis toaccommodate its expanded activities, on which the estimated expenditure Rs.25 lakhs. Another amount of Rs.10 lakhs would be required for purchase of equipment/furniture to furnish the office space. This is a one timeexpenditure and annual recurring expenditure would be Rs.30 lakh.

- 61. During the evidence, the Foreign Secretaryinformed that India is celebrating 50 years of its diplomatic relationswith China. The President of India will also be going on a State visitto China shortly. Therefore, there is an increased interest in Chinesestudies and the Ministry need to have expertise outside the Governmentto give them advice like think-tanks in foreign countries. When asked about the Ministrys evaluation mechanism with regard to activities of ICS, the Ministry, in a subsequent note, stated that their East-Asia Division maintains regular contact with the ICS. The ICS is required to submit a plan of its activities in advance at the BE stage. Thereafter, a proposal for budgetary support is made to the Finance Division after due evaluation. Furthermore, the grant is released in instalments at periodic intervals to facilitate various activities, which, subsequently, are closely monitored. ICS also submits an annual report on its various activities every year.
- 62. During the evidence, it was observed thatit is of utmost importance to have regional studies, and that the IndianUniversities are yet to develop the requisite high level of expertise interms of country/region studies. It was felt that there is an urgent needto develop a comprehensive perception of country studies and regional studies, particularly insofar as Latin America and Europe are concerned. With regardto the Government assistance to various academic institutions and NGOs, it was further felt that such academic bodies must have their freedom whileensuring that the funds are not misused under any pretext.

Special Grants to Missions

Propagation of Hindi through Missions abroad

BE 1999-2000 Rs.1.75 crore RE 1999-2000 Rs.2.85 crore BE 2000-2001 Rs.75 lakh

63. As per the detailed Demands for Grants (2000-2001), the Budgetary allocation this year for propagation of Hindi through Missionsabroad is merely Rs. 75 lakh while the amount under RE 1999-2000 for thisHead was Rs.2.85 crore. The Ministry informed that normal annual expenditureunder this Head was of the order of Rs.14.59 lakh in 1997-98 and Rs.39.76 lakh in 1998-99. The increased provision in BE and RE 1999-2000 was mainlyto cater to the expenditure on the holding of the VI World Hindi Conferencein London from 14 to 18 September, 1999. The provision of Rs.75 lakh inBE 2000-2001 is for catering to the normal activities under this Head.
64. The Committee was informed that the Ministryof External Affairs successfully organised the VI World Hindi Conferencein London in 1999, despite shortage of time. During the evidence, it wasmentioned that the work regarding propagation of Hindi in Britain has beencommendable and Ministry might appoint one Committee to oversee the arrangementsbeing made for the next World Hindi Conference in Fiji in November, 2002. It was also suggested that recently developed Hindi Software must be madeavailable to Missions/Posts of those countries where Hindi is used in correspondenceowing to the presence of a large number of persons of Indian origin andthat the distribution of publications in Hindi by our Missions/Posts abroad, must also be encouraged.

Regarding the work done by Missions in teachingof Hindi, the Committee were informed by the Foreign Secretary that Rs.15to 20 lakh were spent every year in organising the teaching of Hindi inour Missions abroad, which included not only the Members of the Missionbut also those interested outside.

65. The Committee note that the Ministry ismaking efforts for progressive use of Hindi and its propagation in Indiaand abroad and are happy that the VI World Hindi Conference in London waswell organised despite shortage of time. The Committee desire that the Ministry should make all endeavours for successful organisation of nextWorld Hindi Conference in Fiji in November, 2002. The Committee desirethat Hindi and Sanskrit scholars belonging to various European countriesmay also be associated actively with the propagation of Hindi abroad.

Technical and Economic Cooperation with other Countries Aid to Bhutan

Actuals	1998-1999	Rs. 357.78 Crores
BE	1999-2000	Rs. 436 Crores
RE	1999-2000	Rs. 436 Crores
BE	2000-2001	Rs.545 Crores

- 66. The Budget of Ministry of External Affairs,traditionally and primarily, is non-planned. From the Financial Year 1996-97onwards, "Plan" Budget Head was created with the approval of Union Cabinet,for meeting the large expenditure outlay on the Tala Hydro Electric Project,Kurichu Hydro Electric Project and Dungsam Cement Plant in Bhutan, whichare being executed with Government of India assistance. (Performance BudgetMEA 2000-2001) According to the Ministry, BE 2000-2001 envisages increaseover the RE 1999-2000 projection due to increase in the requirements as a result of physical progress achieved in various projects under implementation.
- 67. Bhutan has considerable deposits of limestoneand offers good scope for manufacturing cement and other allied products. The Government of Bhutan had decided to set-up Dungsum Cement Plant near Nganglam in Samdrup Jongkhar district of the South-Eastern region of Bhutan bordering Assam to generate economic development in the backward and underdevelopedareas of Bhutan.
- 68. The Committee were informed that since theearly 1980s, GOI assistance to Dungsam Cement Plan was under consideration. Despite various efforts, till 1990 there was no suitable arrangement inthis regard. However, in 1990, the Bhutanese authorities expressed freshinterest in this project. Cement Corporation of India (CCI) then proposed the project as a joint venture with majority participation by Bhutan andminority participation from an Indian company. M/s Associated Cement Companies(ACC), a leading cement manufacturing company of India agreed to participate in this project. In March 1996, an Agreement had been signed by the twogovernments for financing the project with a grant of Rs. 400 crores (Rs.300 crores for the main project + Rs. 100 crores for infrastructural facilities). Given the special ties between the two countries and the importance of the project for the two governments, Cabinet had accorded its approvalin April 1996 for the bilateral Agreement to undertake the project withIndian assistance on 100% grant basis.

 69. The Committee were further informed that M/s ACC Ltd., which had earlier agreed to
- participate in the project, formallywithdrew in October, 1998 from the project, citing security reasons. Followingthe withdrawal, the project management made intensive efforts to identifynew

Joint Venture (JV) Partner but, till date have failed to elicit anadequate and positive response from the Indian companies on account of the prevalent security situation at the project site. According to the Ministry, a short-term consultant for the project, viz., M/s Holtec Consultants, are working on identification of JV Partners for the project and the final report is expected to be submitted in the next Project Authority Meeting.

70. The Committee note that the Dungsam CementPlant (DCP) in Bhutan is being executed with 100% Government of India assistance. The Committee further note that although the GOI Assistance to DCP wasunder consideration since the early 1980s, the project was finally started in the 1990s with the GOI commitment of Rs. 400 crores. The Committee are surprised that so far an amount of Rs. 8.074 crores only has been released for the project which denotes that even the infrastructural facilities are yet to be provided fully for the project. The reason cited by the Ministry for the delay in the project is that M/s ACC Ltd., a JV Partner, with drew from the project and so far the Ministry have been unable to identify another JV Partner for the project. The Committee feel that the reason is unconvincing and that the Ministry should make whole-hearted efforts to identify a JV Partner so that the project could progress satisfactorily. The Committee feel that inordinate delay would lead to massive cost and time overruns and thus desire that the priorities in the proposed project be identified by the Ministry and executed under a strict time -bound programme.

Embassies and Missions

Rents, Rates and Taxes

Actuals	1998-99	Rs.145.97 crore
BE	1999-2000	Rs.149.85 crore
RE	1999-2000	Rs.163.34 crore
BE	2000-2001	Rs.165.00 crore

- 71. It is evident from the figures of budgetaryallocation of last three years, furnished by the Ministry on Rents, Ratesand Taxes of its Embassies and Missions, that a major chunk of the allottedfunds is being utilised to pay Rents, Rates and Taxes. The Committee wereinformed that with a view to reducing the rental liabilities abroad, Ministryhas initiated several steps during the past few years, these includes acquisitionof properties for housing Chanceries and residence of India based officersand staff through purchase of ready built properties and undertaking constructionafter acquisition of land on purchase basis or getting land on reciprocalbasis. The Committee were further informed that in response to the recommendationsmade by the Standing Committee during the discussion on Ministrys Demandsfor Grants for the year 1994-95, a comprehensive plan for purchase/constructionof properties abroad, was made, which was to be implemented over a tenyear period from 1995-96 onwards.
- 72. According to the Ministry, 11 properties in total were purchased during the last three years, which include, Chancerybuilding for CGI, Johannesburg (Rs.3.24 crores), Head of Posts residence for CGI, Johannesburg (Rs.1.31 crores), Ambassadors residence in Berlin(Rs.13.15 crores and renovated at the cost of Rs.6.49 crores), ChanceryBuilding for Consulate General, Frankfurt (Rs.18.98 crores), Chancery Buildingfor Embassy of India, Panama (Rs.3.35 crores and estimate repair cost Rs.17,43,567), Ambassadors residence in Prague (Rs.3.95 crores), Ambassadors Residence in Port Moresby (Rs.2.60 crores), Chancery building for Consulate

Generalin Sao Paulo (Brazil) (Rs.3.06 crores), Chancery building for ConsulateGeneral in Edinburgh (Rs.7.56 crores and estimate repair cost Rs.7,26,400), Residential Unit for Counsellor/Minister level officer in Budapest (Rs.2.25crores) and Five residential units for staff members of Embassy of India, Seoul (Rs.4.66 crores). According to the Ministry, the above purchases resulted in annual rental savings of Rs.3.51 crores approximately. The Ministry was also expecting an additional saving of Rs. 92 lakhs and Rs.9.51 crore annually following the completion of Abu Dhabi and Berlin Projects. However, it is informed by the Ministry that savings accrued by the above investments are offset by the opening of six new Missions and two new Postsin Ouagadougou (Burkina Faso), Port Moresby (Papua New Guinea), Sao Paulo (Brazil), Zagreb (Croatia), Gaza (Palestine), Yerevan (Armenia), Baku (Azerbaijan) and Suva (Fiji). The annual rental liability invasions/posts at presentis approximately Rs. 100 crore.

Capital Section

Major Head "4059" and "4216" Capital Outlay on Public Works and Public Housing

BE 1999-2000 Rs.100.00crores

RE 1999-2000 Rs.80 crores

BE 2000-2001 Rs.100crores

This provision caters to the expenditure on purchase of properties both built-up as well as construction in countries where rentals are high.

- 73. When enquired about the progress regardingthe construction of Videsh Bhavan, the Ministry informed the Committeethat the construction of Videsh Bhavan is being undertaken to house theoffices of Ministry of External Affairs presently located in several differentGovernment buildings in New Delhi. The building is proposed to be constructed a 7.785 acre plot of land on Janpath Maulana Azad Road crossing. Sincethe plot of land was acquired way back in the year 1992, the Committeeinquired about inordinate delay in the matter. The Ministry stated thatthe main reason for the delay in the implementation of the project wasthat the encroachment on the land could only be removed after an order of the Supreme Court in September, 1999. Besides, the Ministry was also attempting to obtain the permission for a higher floor area ratio (FAR) from the Ministry of Urban Affairs and Delhi Development Authority. The Ministry further informed that the design/plan of the building was yetto be finalised. A design competition was proposed to be held in August, 2000 for selection of the winning design and award the contract to the architect of the selected design. It was estimated that the work on projectwas likely to start by April 2001 and completed by April 2004.
- 74. During the evidence, it was felt that hugesum of money was going to be spent on Videsh Bhavan project. It was suggested that the Ministry of External Affairs might explore the possibility of taking over a prominent hotel of ITDC, particularly Hotel Ashok, if proposed to be leased out in consultation with the Ministry of Tourism and converting it into an office of the Ministry of External Affairs. The Ministry responded by saying that while the proposal was tempting, the Ministry already hadan experience of moving into a hotel and an enormous amount of money had been spent in refurbishing that building to convert its rooms into officespace. In a subsequent note, the Ministry after consulting the Ministry of Tourism informed that the Disinvestment Commission has recommended that the ITDC hotels situated in prime locations in Delhi and Bangalore might be handed over to established hotel chains through a competitive biddingprocess to be run on a long

term structured contract on lease-cum-managementbasis. The recommendations of the Disinvestment Commission had been accepted by the Government. Further action in that regard was being taken by the Ministry of Tourism, Department of Disinvestment etc.

The Committee note that the Ministry have envisaged an expenditure of Rs.165 crores during the current financialyear to cover Rents, Rates & Taxes under the Head Embassies and Missions. This is despite the claim of the Ministry to have initiated several stepsto reduce the rental liabilities abroad during the past few years. On theother hand, the Ministry have acknowledged that the property market conditions, increased rental rates in the last three years and the increased exchangerate of the rupee against hard currency have added to their rental liability. This has led the Ministry to project their budgetary requirements as Rs.100 crores under the Capital Outlay on Public Works and Housing for the purchase of built-up properties, major repair and renovation of GOI ownedproperties abroad and initiation of construction projects. The Committeefeel that the Ministry should give due and expeditious consideration tocutting down the rental liability further by having a cost-benefit analysisin each case especially where the rentals are very high. With regard to Videsh Bhavan project, the Committee desire that while work on the project should continue expeditiously and in right earnest, the Ministry may also, in consultation with the Ministry of Tourism and Ministry of Finance, explorewhether any of the various ITDC units, particularly Hotel Ashok, if leasedout may be taken over to set up offices of the Ministry of External Affairs. The Committee desire that the Ministry may apprise them of the action takenin this regard.

NEW DELHI KRISHNABOSE,

April 13, 2000 Chairperson, External Affairs Chaitra 24, 1922 (Saka) Standing Committee on

APPENDIX I

Eligible categories of Tatkaal Scheme(i) patients requiring to go abroad for medical treatment or consultation(*without any enhanced fee*);

- (ii) close relatives of a person residing abroad who is seriously illor is in maternity confinement.
- (iii) in case of death abroad of a close relative (spouse, father, mother, children, childrens spouse, grand children, brothers and their spouses, and sisters and their spouses of applicant (*without any enhanced fee*):
- (iv) businessmen wishing to travel abroad urgently for trade conferences,trade fairs/exhibitions, export/import or seminars.
- (v) students requiring a passport for appearing in examinations suchas SAT (without any enhanced fee if the earnings of the parents/guardianof the student applicant is less than Rs.2,000/- per month);
- (vi) students going abroad to join foreign universities (withoutany enhanced fee if the earnings of the parents/guardian of the studentapplicant is less than Rs.2,000/- per month);

- (vii) spouse, parents, parents-in-law, children, brother, sister, brother-in-lawand sister-in-law of individuals working abroad;
- (viii) winners of promotional awards and schemes where foreign travelis a prize/incentive;
- (ix) spouses of officials/passport holders going abroad and availing of companion ticket;
- (x) pilgrims and journeys for religious purposes;
- (xi) for marriage or honeymoon after marriage;
- (xii) individuals wishing to go abroad to attend marriage of relativessuch as children, grand children, brother, sister, niece or nephew.
- (xiii) for employment, project work, interviews, training, conferences, seminars and any other work in their professional capacity, *e.g.*, journalists, employees of public/private sector, air/ship crew, charityworkers, film persons;
- (xiv) Cultural troupes for performance abroad.
- (xv) Individual as well as groups on Study Tour;
- (xvi) All infants/minors accompanying their parent(s)/guardian;
- (xvii) Businessmen and their spouses for incentive tours and DealersConferences;
- (xviii) Sports persons and accompanying officials, managers, trainers, doctors etc. going abroad to participate in an international event or fortraining;
- (xix) employees and their dependents who get free passage tickets ;and
- (xx) other cases approved by JS(CPV)APPENDIX II

MINUTES OF THE SITTING OF THE STANDING COMMITTEEON EXTERNAL AFFAIRS HELD ON 4 APRIL, 2000

The Committee sat from 1100 hrs. to 1340 hrs. and 1530 hrs. to 1715hrs. PRESENT Smt. Krishna Bose - Chairperson MEMBERS

Lok Sabha

- 2. Shri E. Ahmad
- 3. Shri R.L. Bhatia
- 4. Shri Satyavrat Chaturvedi
- 5. Shri Bhim Dahal
- 6. Shri Bikram Keshari Deo
- 7. Shri K. Francis George
- 8. Adv. George Eden
- 9. Shri Suresh Kurup
- 10. Dr. Prasanna Kumar Patasani
- 11. Shri Amarsinh Vasantrao Patil
- 12. Smt. Prabha Rao
- 13. Shri Saiduzzama
- 14. Shri Dileep Sanghani
- 15. Shri Sushil Kumar Shinde
- 16. Shri Thirunavukarasu
- 17. Shri Dinesh Chandra Yadav
- 18. Shri Kolur Basavanagoud

Rajya Sabha 19. Shri Ranganath Mishra

- 20. Ms. Mabel Rebello
- 21. Dr. Mahesh Chandra Sharma
- 22. Shri Triloki Nath Chaturvedi
- 23. Dr. L.M. Singhvi
- 24. Smt. Sarla Maheshwari
- 25. Shri N. Thalavai Sundaram
- 26. Shri Swaraj Kaushal
- 27. Dr. Arun Kumar Sarma
- 28. Dr. Karan Singh

Secretariat

- 1. Dr. A.K. Pandey Additional Secretary
- 2. Shri Harnam Singh Joint Secretary
- 3. Shri A.K. Singh Deputy Secretary
- 4. Shri R.K. Saxena Under Secretary

Witnesses (Ministry of External Affairs)

- 1. Shri Lalit Mansingh Foreign Secretary
- 2. Shri S.T. Devare Secretary (ER)
- 3. Shri P.L. Goyal Additional Secretary (AD & CPV)
- 4. Shri M.M.K. Sardana Addl. Secretary (FA)
- 5. Shri Himachal Som Director General (ICCR)

At the outset, the Chairperson welcomed the Members of the Committee and representatives of the Ministry of External Affairs to the sitting of the Committee.

The Committee then discussed with the representatives of the Ministryof External Affairs the various points arising out of the Demands for Grants(2000-2001) of the Ministry. The representatives of the Ministry of ExternalAffairs replied to the queries made by the Members. A verbatim record of the proceedings has been kept.

The Committee then adjourned.

APPENDIX II

MINUTESOF THE SITTING OF THE STANDING COMMITTEE ON EXTERNAL AFFAIRS HELD ON 13 APRIL, 2000

The Committee sat from 1130 hrs. to 1230 hrs.

PRESENT

Smt. Krishna Bose - Chairperson MEMBERS

Lok Sabha

- 2. Shri E. Ahmad
- 3. Shri Satyavrat Chaturvedi
- 4. Shri Bikram Keshari Deo
- 5. Shri K. Francis George

- 6. Shri Suresh Kurup
- 7 Shri Saiduzzama
- 8. Shri Dileep Sanghani
- 9. Shri Sushil Kumar Shinde
- 10. Shri Thirunavukarasu
- 11. Shri Ganta Sreenivasa Rao

Rajya Sabha 12. Ms.Mabel Rebello

- 13. Dr. Mahesh Chandra Sharma
- 14. Shri Triloki Nath Chaturvedi
- 15. Smt. Sarla Maheshwari
- 16. Shri N. Thalavai Sundaram
- 17. Shri Swaraj Kaushal
- 18. Dr. Arun Kumar Sarma
- 19. Dr. Karan Singh

Secretariat

- 1. Shri Harnam Singh Joint Secretary
- 2. Shri A.K. Singh Deputy Secretary
- 3. Shri R.K. Saxena Under Secretary

At the outset, the Committee took up for consideration the draft Reporton the Demands for Grants of Ministry of External Affairs for the year2000-2001. The Chairperson invited Members to offer their suggestions forincorporation in the Draft Report.

- 2. The Members suggested certain additions/modifications/amendments and desired that those be suitably incorporated into the body of the Report.
- 3. The Committee then authorised the Chairperson to finalise the Reportin the light of verbal and consequential changes and for presentation of the Report to Parliament. The draft Report was then adopted.

The Committee then adjourned.

APPENDIX III

SI. No.

STATEMENT OF OBSERVATIONS AND RECOMMENDATIONS

No. Ministry

Observations/Recommendations

1. 21 External Affair The Committee note that the

Budget Estimates for the

Para

financial year 1999-2000 was

Rs. 2209.47 crores.

At the RE stage, it was

augmented to Rs. 2249.44

crores. The total additionality

between RE 1999-2000

39.97 crores. The proposed Budget for 2000-2001 compared to BE the Ministry that Expenditure (SDE) primarily due to the routine maintaining establishment, Passport Offices and the and Loan to the Bangladesh. However, the austerity measures by reducing cost on transfer means of communication. 2. 22 -dothat available funds the Ministry keeping in objectives, expenditure be discipline be enforced Committee, however, feel proposed to be

for instance, abolition of

and BE 1999-2000 was Rs. Committee also note that the allocation of Rs. 2625.68 crores shows 18.84% increase as 1999-2000. It was informed by barring the Special Diplomatic component, the increase is increase in the costs of increase in allocations for increase in provisions for Aid Government of Bhutan and Ministry also claim to implement abolishing 18 vacant posts, passages and use of modern The Committee are of the view should be prudently utilised by view our foreign policy monitored closely and financial to observe austerity. The that certain austerity measures implemented by the Ministry

transfer passage do not

Ministry should implement

in terms of cost benefit ratio. In

Committee have been

should undertake an

activities which can be done

Headquarters. Such activities

modern means of

E-Mail, Satellite Phones

technology to speed up

also between the

3. 23 -do-

over the fact that

Research Division and

Cadre have not been

they deserved. The

Historical and Research

established soon where

could be kept not only

but also for the use of

students and others

posts and cutting cost of

seem to be realistic. The

&nb; economy measures

their earlier report the

emphasising that the Ministry

exercise to identify the

more economically at

could be a proper utilisation of

communication, for instance,

and use of latest computer

links within the Ministry and

Ministry and the Missions.

The Committee express concern

winding up of Historical and

also the revival of Research

handled with the seriousness

Committee strongly feel that

Division should be re-

Historical documents/records

for the benefit of the Ministry

academicians, researchers,

interested in the subjects.

- 4. 24 External AffairsThe Committee note that due to neglect of the Legal and Treaties Division, it is not providing the kind of service, that is required. It is, thereforerecommended that the Legal and Treaties Division must be strengthened furtherto enable it to render excellent advice and provide competent service. The Committee also desire that the revival of Research Cadre should begiven high priority and all the required formalities for Government approvalshould be completed urgently.5. 29 -do-The Committee note that the Policy Planning and Research Wing of the Ministry of External Affairs examines the depiction of Indias InternationalBoundaries in foreign publications. The Committee express their concernover the fact that certain cases have come to light wherein publications belonging to UK, China, Vietnam, Dubai, Sri Lanka and Maldives have incorrectlydepicted Indias External Boundaries particularly those in Jammu &Kashmir, Sikkim and Arunachal Pradesh. The Committee feel that the correctivemeasures taken by the Ministry in such cases are not sufficient. The Committeedesire that the matter should be taken up not only with the concerned IndianMissions abroad but also at a higher level with the concerned Foreign Government. Further, the Committee desire that the Ministry may remain in touch withthe concerned authority on a regular basis to ensure that all such Mapsshowing wrong Indian External Boundaries are invariably stamped as "incorrect"so that students, researchers and others consulting such Maps are not misledby inaccuracies.6. 33. External AffairsThe Committee feel that the NRIs and PIOs are national reserve ofIndia and are extremely valuable for the country in many ways. However, the Government have so far shown a lack of sensitivity and shortsightednessin their approach towards them, which is evident from the fact that thereis a total dearth of data on their economic strength, their cultural concerns, their potentialities and contribution towards their motherland and on manyother related issues. Therefore, in the first instance, the Committee desirethat a meaningful data-base must be created in the Ministry of ExternalAffairs to formulate an acceptable blueprint of ideas dealing with thisissue. Moreover, a comprehensive holistic approach, greater sensitivity and political will is required to effectively deal with NRIs and PIOs forthe countrys benefit. The Committee further note that there is a lackof coordination among various Ministries/Departments and also complexities in the procedures dealing with the problems of NRIs and PIOs. However, the Committee hope that the Department being created by the Ministry to exclusively deal with the problems of NRIs and PIOs would adequately beequipped to improve coordination among various Ministries/Departments toderive optimal benefits of policies of the Government directed towards the NRIs and PIOs and deal with their problems in an integrated manner.
- 7. 34. External Affairs The Committee feel that the Ministry should explore the possibilities of setting up Information Centres or Public Relation offices at each ofimportant Missions particularly in Gulf Countries, where there is a largeconcentration of Indian workers to provide them all possible assistance in times of distress, specially in terms of providing shelters for thehapless workers who are forced to flee due to ill-treatment of their employers.8.
- 41. External AffairsThe Committee have, time and again, emphasised upon the importance of projecting India in an effective manner to promote international understanding and win support for our national interests, priorities, aspirations and concerns in the context of wide ranging changes taking place in the world. The Committee note that the Government have taken

steps in this directionthrough acquisition and use of most modern equipments, setting up of awebsite on Internet, upgradation of communication system keeping pace withthe rapid developments in information technology, production of print and audio-visual publicity material and distribution thereof by Missions/Postsetc. The Committee feel that it is imperative to have a professional approachand trained personnel to handle the matters of external publicity, bothat Headquarters and in Missions/Posts. The Committee further desire thatthe publicity material, journals and CD-ROM, supplied to the foreign Missions, media and opinion-makers should be more imaginative and comprehensive. The Committee also strongly feel that setting up an expert group to dealwith various publicity-related issues would immensely help in presenting Indias stand on various issues in correct perspective thereby lesseningthe impact of negative propaganda.9. 42. External AffairsThe Committee feel that Indias external publicity must not be substituted by lobbying efforts alone and suggest that apart from the lobbying firmswhich are being hired to promote Indias cause, the missions and postsmust have the ability to communicate with the media, think-tanks and policymakers abroad independently. The Committee also suggest that the lobbyingshould be done in a more cost-effective way. The Ministry should deal morestrongly with the cases of mis-reporting insofar as the activities of thelobbying firms are concerned.10. 50 External Affairs The Committee appreciate that considerable improvement has been brought about insofar as the issue of passports and the functioning ofPassport Offices are concerned. The Committee also commend efforts of theGovernment to expedite the issue of passports to certain deserving categoriesthrough the Tatkaal Scheme. However, the Committee would like the Ministryto submit an evaluation report on how the Scheme is functioning over aperiod of time.11. 51 External AffairsThe Committee express their dissatisfaction over the issue of variation the per capita cost of passport in each of the 28 Passport Offices andrecommend a closer look on the issue of such a sharp and radical variationand means of reducing it. With regard to corrupt practices prevalent insome Passport Offices, the Committee feel that it is very important toeradicate such practices by entrusting this responsibility to officersof known integrity who may keep a strict vigil over persons of dubiouscharacter and effectively deal with them through administrative control. So far as the computerisation of Regional Passport Offices is concerned, the Committee are not satisfied with the slow progress of the project anddesire that the efforts should be made to complete the project -do-The Committee desire that efforts should be made to during the current year. 12. 54 further facilitateHaj Pilgrims. The Committee would also like to be apprised about the progressin the matter of opening of an alternate route to Kailash-Mansarovar throughNepal.13.

59 -do-

The Committee express satisfaction

a high standard in its

that the ICCR is maintaining

activities with regard to

cultural projection of India

abroad. However, with

regard to the selection of

publications and other

artists, the Committee desire that regional art forms and artists must be given a fair chance to get selected for presentations abroad in order to give impetus and recognition to them. The Committee hope that the selection process would be such so as to give fair representation to the deserving artists and art performers from all over the country. The Committee strongly feel that the delay in selecting a building to house the Cultural Centre in Washington is a matter of serious concern and desire that instead of sending the Purchase Committee every time to inspect a property, the Ministry may explore the possibility of empowering the Indian Ambassador to the US along with a few experts to take an early decision in the matter. The Committee note that the 14. -do-65 Ministry is making efforts for progressive use of Hindi and its propagation in India and abroad and are happy that the VI World Hindi Conference in London was well organised despite shortage of time. The Committee desire that the Ministry should make all endeavours for successful organisation of

next World Hindi

Conference in Fiji in

November, 2002. The

Committee desire that Hindi

and Sanskrit scholars

belonging to various European

countries may also be

associated actively with the

propagation of Hindi

abroad.

15. 70 -do-The Committee note that the Dungsam Cement Plant (DCP) in Bhutan isbeing executed with 100% Government of India assistance. The Committeefurther note that although the GOI Assistance to DCP was under considerationsince the early 1980s, the project was finally started in the 1990s withthe GOI commitment of Rs. 400 crores. The Committee are surprised thatso far an amount of Rs. 8.074 crores only has been released for the projectwhich denotes that even the infrastructural facilities are yet to be providedfully for the project. The reason cited by the Ministry for the delay inthe project is that M/s ACC Ltd., a JV Partner, withdrew from the projectand so far the Ministry have been unable to identify another JV Partnerfor the project. The Committee feel that the reason is unconvincing andthat the Ministry should make whole-hearted efforts to identify a JV Partnerso that the project could progress satisfactorily. The Committee feel thatinordinate delay would lead to massive cost and time overruns and thusdesire that the priorities in the proposed project be identified by the Ministry and executed under a strict time-bound programme.16.

75 -do-The Committee note that the Ministry have envisaged an expenditure of Rs.165 crores during the current financial year to cover Rents, Rates& Taxes under the Head Embassies and Missions. This is despite the claim of the Ministry to have initiated several steps to reduce the rentalliabilities abroad during the past few years. On the other hand, the Ministryhave acknowledged that the property market conditions, increased rentalrates in the last three years and the increased exchange rate of the rupeeagainst hard currency have added to their rental liability. This has ledthe Ministry to project their budgetary requirements as Rs. 100 croresunder the Capital Outlay on Public Works and Housing for the purchase ofbuilt-up properties, major repair and renovation of GOI owned properties abroad and initiation of construction projects. The Committee feel thatthe Ministry should give due and expeditious consideration to cutting downthe rental liability further by having a cost-benefit analysis in eachcase especially where the rentals are very high. With regard to VideshBhavan project, the Committee desire that while work on the project shouldcontinue expeditiously and in right earnest. the Ministry may also, inconsultation with the Ministry of Tourism and Ministry of Finance, explorewhether any of the various ITDC units, particularly Hotel Ashok, if leasedout may be taken over to set up offices of the Ministry of External Affairs. The Committee desire that the Ministry may apprise them of theaction taken in this regard.